## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

### LOK SABHA UNSTARRED QUESTION NO. +282

TO BE ANSWERED ON 18.12.2017

#### INCLUSION OF TRIBES IN SCHEDULED TRIBES LIST

†282. SHRI LAXMAN GILUWA SHRI RAM TAHAL CHOUDHARY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the State Government of Jharkhand has made recommendation to the Union Government in the year 2004 to include kurmi/kudmi/mahto/tanti caste of Northern Chota Nagpur and southern Chota Nagpur of Jharkhand in the list of scheduled tribes; and
- (b) whether the Government proposes to include the above castes in the list of scheduled tribes and if so, the time by when it is likely to be done and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT)

- (a) Government of Jharkhand had sent a proposal in December 2004 for inclusion of several communities of Jharkhand including Kurmi,/Kudmi (Mahto) community of Northern Chota Nagpur, in list of Scheduled Tribes of Jharkhand. No proposal regarding inclusion of Tanti community in list of Scheduled Tribes of Jharkhand, has been received from Govt. of Jharkhand.
- (b) The ethnographic report in respect of Kurmi/Kudmi (Mahto) community furnished by the Government of Jharkhand in 2015, with regard to this proposal, did not support inclusion of Kurmi/Kudmi (Mahto) community in Scheduled Tribes list of Jharkhand but recommended that the status of the community was required to be maintained as it was. Accordingly, it was conveyed to Government of Jharkhand vide this Ministry's letter dated 31.7.2015, that no further action is pending with the Government of India since the State Government has not recommended the inclusion of Kurmi/Kudmi (Mahto) community in list of Scheduled Tribes of Jharkhand.